

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:5039
ANSWERED ON:25.04.2013
VIOLATION OF GUIDELINES BY BIG INDUSTRIES
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Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether big/multi-national companies are violating the guidelines/norms pertaining to Micro, Small and Medium Enterprises (MSMEs) leading to closure of MSMEs;
- (b) if so, the details thereof;
- (c) whether any action has been taken by the Government against such companies;
- (d) if so, the details thereof and the reasons therefor;
- (e) the status of the cases reported/registered under Reservation Policy; and
- (f) the steps taken by the Government to implement Reservation Policy in letter and spirit?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA)

- (a)& (b): Madam, 18 cases of alleged violation of the policy of reservation for exclusive manufacture in Micro and Small Enterprises (MSE) sector have been reported. However, such violations have not lead to closure of MSMEs.
- (c)&(d): Action has been initiated against all the enterprises which have allegedly violated the policy of reservation for exclusive manufacture in MSE sector. The details are given in the annexure.
- (e) & (f): The government initiates legal action against enterprises violating the above reservation policy. The status of the cases has been given in the annexure.